

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 211

120(ND)09

Intervention petition-4/2022, IA-48/2021

IN THE MATTER OF:

Sh. Neelamber Agarwal

...

Applicant

Versus

M/s. Neel Padam Builders Pvt. Ltd. & Ors.

...

Respondent

Under Section: 397/398

Order delivered on 27.09.2022

CORAM:

**SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Mr. Gyanendra Kumar, Adv, Mr. Abhijit Mittal,
Adv, Ms. Shaivya Singh, Adv for Respondent No.
1 & 2

For the Intervenor : Mr. Atit Jain, Advocate

ORDER

Due to paucity of time, the matter is re-notified to 21.11.2022.


(T.S. SINGH)
COURT OFFICER